have been levelled against him by Mr. Arjun Arora, an hon. Member of this House, and I understand that Mr. Arjun Arora has substantiated his charges and an hon. Member in the Lok Sabha also has made these charges against Mr. Satya Narayjan Sinha. So I would ask the Prime Minister to make a categorical statement with regard to these charges that have been levelled against Mr. Satya Narayan Sinha by Mr. Arjun Arora. It is not an internal matter; it is a matter which cencerns the country.

SHRI A. G. KULKARNI: Sir, on a point of order.

MR. CHAIRMAN: All rjight, Mr. Kulkarni.

SHRI A. G. KULKARNI: Sir, may I submit . . .

SHRI MULKA GOVINDA REDDY: Let the Prime Minister answer my question.

SHRI A. G. KULKARNI: t am on a point of order and, Sir, you have allowed me. The hon. Member has put that question but has it gol any relevance to the main question? That is what I want to know.

SHRI MULKA GOVINDA REDDY: It is relevant.

(Interruptions)

श्री राजनरा गः श्रीमन, ग्रापने तीन मर्त्तवा प्राइमं मिनिस्टर को इशारा किया, तीन मर्त्तवा प्राइम मिनिस्टर से कहा कि : Are you going to answer, Are you going to answer जब चेयर क्वेश्चन सन लेते हैं तो चेयर कहते हैं: The Minister should reply अगर मिनिस्टर रिप्लाई नहीं करता है तो मिनिस्टर पहले कह देता है कि हम रिप्लाई नहीं करेंगे। मगर मर्त्तंबा चेयर ने प्राइम मिनिस्टर की ग्रोर इशारा किया कि जवाब दें ग्रौर ब्राइम मिनिस्टर चुप्पी साध कर बैठी रह गर्ड ---यह जबदंस्त का।

to Questions

(Interruption)

MR. CHAIRMAN: The Prima Minister will say something.

कुमारी मनीबेन बल्लभभाई पटेल : मेरे बगल में बैठे ये महाशय खड़े हो कर बार बार पौइन्ट ग्राफ ग्रार्डर के लिए कहते रह गये मगर ग्राप उनकी सुनते ही नहीं

MR. CHAIRMAN: So many Members are rising at the same time on points of order that I cannot hear any of them.

श्री राजनारायण: चेयर के बार बार कहने पर प्राइम मिनिस्टर ने जवाब नहीं दिया, यह अपमान है, रिफ्लेक्शन है।

SARDAR RAGHBIR SINGH PANJHAZARI: Sir, on a point of order.

MR. CHAIRMAN: Please sit down.

RAGHBIR SARDAR PANJHAZARI: I am on a point at order. It is my privilege to raise a point of order.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

NUCLEAR GUARANTEE FOR INDIA

*433. SHRI P. K. KUMARAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a Government spokesman has recently made a statement in Delhi to the effect that even unilateral guarantees against unclear blackmail and attack would be acceptable to India that such and guarantees

Written Answers

lb) if so, what is Gvernment's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA): (a) and (b) No Sir. In reply to a question, the Government's spokesman clarified that assurances of assistance in the event of nuclear threats or attacks could be multilateral or unilateral, but their acceptability to India would depend on whether they impinged on our policy of nonalignment.

ह में साप्ताहिक में भारत-चीन सीमा का न दिखाया जाना

* 436. श्री सुन्दर सिंह भंडारी : श्री विमलक्षार मनालालजी चौरद्या:

क्या बंदेशिक-कार्य मन्नी यह बताने की कपा करेंगे कि:

- (क) क्या सरकार का ध्यान एक रूसी साप्ताहिक 'न्य टाइम्स' में छापे गये तक्षों की ओर दिलाया गया है जिसमें भारत चीन सीमा नहीं दिखाई गई है; ग्रीर
- (ख) यदि हां, तो क्या भारत सरकार ने इस विषय में रूस सरकार से कोई स्पष्टी-करण मांगा है ?

f I OMISSION OF SINO-INDIAN BOUNDARY IN A RUSSIAN WEEKLY

*436. SHRI SUNDAR SINGH BHANDARI: SHRI V. M. CHORDIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

la) whether Government's attention has been drawn to a map published in 'New Times', a Russian weekly, in which the S^no-Indian Boundary has not been shown; and

to Questions

(b) il so, whether the Government of India have sought any clarification from the Soviet Government in the matter?]

वंदेशिक कार्यमंत्री (श्री एम० सी० चागला): (क) जी हां। (ख) जी नहीं।

f[THE MINISTER OF EXTERNAL AFFAIRS (SHRI M. C. CHAGLA):

- (a) Yes, Sir.
 - (b) No, Sir.]

सारजेन्ड मेजर इन्सटक्टसं

⁸439. श्रीमली सरला भदौरिया : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि रक्षा मंत्रालय ने हाल ही में उत्तर प्रदेश सरकार को सारजेन्ट मेजर इन्सट्क्टरों तथा ग्रन्डर श्राफीसरों की सेवाएं समाप्त कर देने का आदेश दिया है:
 - (ख) यदि हां, तो इसके क्या कारण

I SERGEANT MAJOR INSTRUCTORS

- ⁵ 439. SHRIMATI SARLA BHAD-AURIA: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that the Ministry of Defence have recently issued orders to the Government of Uttar Pradesh to do away with the services of Sergeant Major Instructors and under officers; and

tl I English translation.